

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 48/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE PARTIES: M/s. Nowrosjee Wadia & Sons Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Debashree Dey	Korocor	for the Applicant
	Ghanyashree Shinde	Advocate	to.

ORDER

C.S.A. No. 48/230-232/NCLT/MB/MAH/2017

C.S.A. No. 49/230-232/NCLT/MB/MAH/2017

C.S.A. No. 50/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on **16.02.2017**.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).